

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

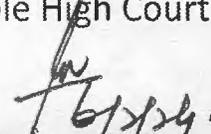
Subject: Declaration of holiday on account of Shab-i-Mehraj on 8th February, 2024 (Thursday) instead of 7th February, 2024 (Wednesday).

NOTIFICATION

No. 06 of 2024/RG/NG-15(I) Dated:- 06-02-2024

It is hereby notified for information of all the concerned that **8th February, 2024 (Thursday)**, shall be observed as holiday in the High Court of Jammu & Kashmir and Ladakh on account of **Shab-i-Mehraj** instead of **7th February, 2024 (Wednesday)**; and **7th February, 2024 (Wednesday)**, is declared as working day for the Hon'ble High Court.

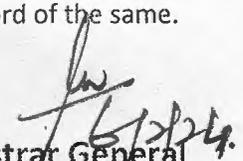
By order.


(Shahzad Azeem)
Registrar General

No: 2862-76 of 2024/RG/NG Dated: 06-02-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagarfor information and necessary action.
5. Registrar Rules, High Court Main Wing, Jammu
6. Director J&K Judicial Academy, Janipur, Jammu
7. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu
8. Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu
9. Director Finance, High Court Main wing, Jammu
....for information.
10. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
- ✓ 11. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
12. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Jammu
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.


Registrar General